

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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## ORDER

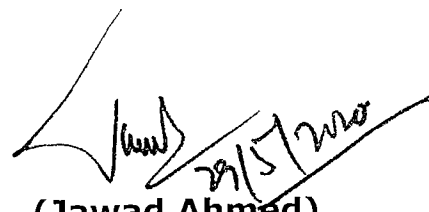
No: 1647/GS

Dated: 29-5-2020

In the interest of administration, the adjustments/ appointments of the following officers of the Main Wing as well as the Jammu Wing are hereby made:

- i. Shri Jatinder Singh, Assistant Registrar-I, presently dealing with the Legal Practitioners Section shall also look after the Supreme Court Section, High Court Main Wing.
- ii. Shri Sudhir Singh, Assistant Registrar-I, presently dealing with Statistical Section and Supreme Court Section is posted in the Accounts Section, High Court Main Wing.
- iii. Shri Altaf Ahmad Wani, newly promoted Assistant Registrar-II, shall work as Assistant Registrar in the Statistical Section, High Court Main Wing.
- iv. Shri Subash Chander, Assistant Registrar-II, is posted as Accounts Officer, High Court Jammu Wing in place of Shri Sansar Chand.

By Order.

  
(Jawad Ahmed)

Registrar General (Officiating)

No: 45349-SS/GS

Dated: 29-5-2020

### Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,  
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information and necessary action.
6. S/Shri \_\_\_\_\_,  
.....for information and necessary/strict compliance.
7. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court.

  
Registrar General (Officiating)